

"That the Bill to authorise payment and appropriation of certain further sums from from and out of the Consolidated Fund of the State of Punjab for the services of the financial year 1989-90, be taken into consideration."

MR. DEPUTY SPEAKER. The question

"That the Bill to authorise payment and appropriation of certain further sum and out of the Consolidated Fund of the State of Punjab for the services of the financial year 1989-90, be taken into consideration "

*The motion was adopted*

MR. DEPUTY-SPEAKER: The House will now take up clause-by-clause consideration of the Bill.

The question is.

"That Clauses 2 and 3 and the Schedule stand part of the Bill"

*The motion was adopted.*

*Clauses 2, 3 and the Scheduled were added to the Bill*

MR. DEPUTY SPEAKER: The question is:

"That clause 1, the Enacting Formula and the Title stand part of the Bill".

*The motion was adopted*

*Clauses 2,3 and the schedule were added to the Bill*

PROF. MADHU DANDAVATE: I beg to move:

"That the Bill be passed".

MR. DEPUTY-SPEAKER: The question is:

"That the Bill be passed".

*The motion was adopted*

18.49 1/2 hrs.

BUSINESS ADVISORY COMMITTEE

Third Report

[English]

SHRI SAIFUDDIN CHOUDHURY (Katwa): I beg to present the Third Report of the Business Advisory Committee.

18.50 hrs.

*The Lok Sabha then adjourned till Eleven of the Clock on Wednesday, March 21, 1990/Phalgun 30, 1911 (Saka)*